

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 774 OF 2017 IN
DFR NO. 2517 OF 2017**

Dated: 17th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**TANGEDCO Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. S.Vallinayagam

ORDER

**IA NO. 774 OF 2017
*(Appln. for condonation of delay in filing)***

Issue notice to the Respondents returnable on 27.11.2017. Dasti, in addition, is permitted.

List the matter on **27.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**